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Khuda Bakhsh Oriental Public Library, Patna

Patna, the 11th April 1985

No.II/KBL-3 --- In exercise of the powers conferred by sub-section (1) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969 (43 of 1969), the Khuda Bakhsh Oriental Public Library Board, with previous approval of the Central Government, hereby makes the following regulations to amend the Khuda Bakhsh Oriental Public Library (Maintenance) Regulations, 1981, namely: -

1. **Short title and commencement :-**

   (1) These regulations may be called the Khuda Bakhsh Oriental Public Library (Maintenance) Amendment Regulations 1985.

   (2) They shall come into force on the date of their publications in the Official Gazette.

2. In the Khuda Bakhsh Oriental Public Library (Maintenance) Regulations, 1981, -

   (a) in regulation 2, after clause (d), the following clause shall be inserted, namely :-

   “Rare Books” means books valued for their scarcity or exceptional character,

   (b) in regulation 3, -

   (i) for sub-regulation (5), the following sub-regulation shall be substituted, namely :-

   “(5) Rare books and books costing Rs.500/- or more shall not be issued to members except for reading or for the purpose of reference in library reading room”.

   (ii) for sub-regulation (7), the following sub-regulation shall be substituted, namely :-

   “(7) Loss of membership card by the member shall be immediately reported by him to the office of the Library, failing which, he shall be responsible for the misuse of the lost card”.

   (iii) for sub-regulation (11), the following sub-regulation shall be substituted, namely :-
“(11) The member may keep books borrowed from the Library for a maximum period of thirty days. The period of loan may be extended on written request for a further period not exceeding thirty days. The books may be recalled, if necessary”.

(iv) after sub-regulation 11, the following sub-regulation shall be inserted, namely :-

“(11A) If the books are not returned within the specified time, the membership card shall be punched. The punching shall serve as a warning and after punching three times, the card shall be cancelled”.

Secretary
Khuda Bakhsh Oriental
Public Library Board, Patna